

THE MINISTER OF STATE
IN THE MINISTRY OF HEALTH
AND FAMILY WELFARE (SHRI
NIHAR RANJAN LASKAR):
The faculty-wise break-up of foreign
students for the year 1979-80 as per
the information available is as under:

Subject	No. of students
1. Agriculture, Forestry, Veterinary Science	538
2. Commerce, Business Management	1184
3. Education/Teacher Training	73
4. Engineering & Techno- logy	1985
5. Humanities/Arts	4803
6. Law	51
7. Medicine/Dentistry/ Nursing	1443
8. Science	2401
9. Other subjects	281
TOTAL	12759

A definite estimate regarding the
cost borne by the Government per
medical seat is not available.

**Representation from Em-
ployees of CGHS for recognition of
their All India Association**

5445. SHRI SAMAR MUK-
HERJEE: Will the Minister of
HEALTH AND FAMILY WEL-
FARE be pleased to state:

(a) whether the Government
have received any representation

from the employees of Central Govern-
ment Health Scheme regarding re-
cognition of their All India Associ-
ation;

(b) if so, the details of the said
representation;

(c) the steps taken by the Govern-
ment to give recognition to the said
All India Association; and

(d) if not, by what time the re-
cognition will be accorded ?

THE MINISTER OF STATE
IN THE MINISTRY OF HEALTH
AND FAMILY WELFARE (SHRI
NIHAR RANJAN LASKAR):
(a) and (b) A proposal has been
received from the All-India CGHS
Employees Association for recogni-
tion of their Association which is
stated to be the only one comprising
of all categories of staff.

(c) and (d) The proposal has
been examined according to rules
and additional necessary information
has been called for from the Asso-
ciation. On receipt of the requisite
information the matter will be pro-
cessed further.

Ban on creation of New posts

5446. SHRI BASUDEB
ACHARIA : Will the Minister
of RAILWAYS be pleased to
state :

(a) whether it is a fact that
order has been issued to ban the
creation of new post in the Railway ;
and

(b) if so, the reasons thereof ?

THE DEPUTY MINISTER IN
THE MINISTRIES OF RAIL-
WAYS AND EDUCATION AND
SOCIAL ELFARE AND IN
THE DEPARTMENT OF PAR-
LIAMENTARY AFFAIRS (SHRI
MALLIKARJUN) : (a) and (b)

Based on the instructions issued by the Ministry of Finance in September, 1979, ban on creation of posts except for increased operational and maintenance activity etc. already exists on Railways. However, to effect better economy and control in respect of revenue expenditure, a more comprehensive temporary ban on creation of new posts has been imposed upto 31-3-1982, except by matching surrender of live posts resulting in deployment of the staff getting rendered surplus in Steam Loco Sheds and Yards.

Completion of Flyover at Bandra

5447. SHRIMATI PRAMILA DANDAVATE : Will the Minister of RAILWAYS be pleased to state :

(a) whether, it is a fact that the work of Flyover at Bandra had been suspended by the contractor of Modella construction company in April, 1981 ;

(b) if so, the reasons thereof ;

(c) whether Railways would complete the work departmentally which is highly essential for easing the pressure of passenger traffic on the suburban Railway ; and

(d) if so, when the work will be completed ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) The Contractor's demand for escalation could not be acceded, the said contract being a fixed rate contract.

(c) The Railways propose to complete the balance work through another agency, tenders for which have

already been opened on 25-11-1981. These are under finalisation.

(d) The work is likely to be completed by 31-3-1983.

जाली हस्ताक्षरों से पी. टी. ओ. आउटर का जारी किया जाना

5448. श्री दया राम शास्त्री: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश के इलाहाबाद डिवीजन में ऐसे कितने स्टेशन अधीक्षकों को सेवा से हटाया गया है, जिनकी अनुपस्थिति में पी. टी. ओ. आउट जाली हस्ताक्षरों से जारी किये गये थे; और

(ख) क्या रेलवे प्रशासन ने उन अधीकारियों के विरुद्ध कोई कार्यवाही की है जिन्होंने जाली हस्ताक्षरों वाले पी.टी.ओ. प्राप्त किये थे और यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) इलाहाबाद मण्डल में किसी स्टेशन अधीक्षक के जाली हस्ताक्षरों से पास/सुविधा टिकट आदेश जारी किये जाने का कोई मामला नहीं हुआ है ।

(ख) प्रश्न नहीं उठता ।

Application for issue of North zone permits

5449. SHRI DHARAM DASS SHASTRI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the date on which applications for issuing 400 North Zone permits were invited recently by the Delhi Transport Authority and the number of applications received therefor ;

(b) the number of applications rejected before having consideration thereon and the basis for rejection thereof ; and